

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

CP (CAA)/1/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Balasa Tex-Trade Pvt. Ltd. 2. Jaguar Housing Pvt. Ltd. 3. Vedik Agencies Pvt. Ltd. 4. Vedik Distributors Pvt. Ltd. (Transferor Companies) And Prism Alloys Pvt. Ltd. (Transferee Company)
UNDER SECTION	U/s 230-232 of Companies Act, 2013

For Petitioner (s) : Mr. Bikash Sharma, Adv.

For Respondent (s) :

ORDER

Learned Counsel Mr. Bikash Sharma appears on behalf of the petitioner companies. On the last occasion on 07.03.2024, Learned Additional Director, NER, Mr. K. Aravind was present in person and has submitted that they have received some complaints and for the purpose they are awaiting RoC report. However, it is observed that no report has been filed with Registry, even there is no representation for Regional Director or RoC. Regional Director and RoC are given one week time to submit their report/ objection, if any.

List for disposal on **17.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)